

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-2/15/ND/2017

In the matter of
GN Audio Pvt. Limited

..PETITIONER

SECTION :
Under Section 2 (41)

Order delivered on 31.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Sunil Kumar Agrawal, PCS

For the Respondent/Corporate Debtor
For the Intervener :

ORDER

Learned Counsel for the petitioner is present and heard at length.
Petition allowed.

Detailed order to follow.

-S-d-11
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.1.2018